Messages from Rajya Sabha

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:

?In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd April, 2025, agreed to the following amendments made by the Lok Sabha at its sitting held on the 25th March, 2025, in the Boilers Bill, 2024:-

ENACTING FORMULA

1. That at page 1, line 1, *for* the words ?Seventy-fifth?, the words ?Seventy-sixth? be *substituted*.

CLAUSE 1

2. That at page 1, line 5, *for* the figure ?2024?, the figure ?2025? be *substituted*.?

I also have to report the following message received from the Secretary General of Rajya Sabha:

?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 2nd April, 2025, agreed without any amendment to the Immigration and Foreigners Bill, 2025, which was passed by the Lok Sabha at its sitting held on the 27th March, 2025.?

12.04 hrs